

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1160 of 2019
IN
DFR NO. 2161 OF 2019

Dated : 18th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Jind Bio-Energy LLP & Anr. Appellant(s)
Versus
Haryana Power Purchase Centre & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Varun Pathak

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents returnable on 22.08.2019. Dasti, in addition, is permitted.

List the matter on **22.08.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson